

#### "FORM-G"

### INVITATION FOR EXPRESSION OF INTEREST FOR SUPERTECH TOWNSHIP PROJECT LIMITED

OPERATING IN REAL ESTATE WITH THE PROJECT "GOLF COUNTRY" AT TS-05, SECTOR 22D, YAMUNA EXPRESSWAY, UTTAR PRADESH-203201 [Under sub-regulation (1) of regulation 36A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

SL.	RELEVANT PARTICULARS			
1.	Name of the corporate debtor along with PAN & CIN/ LLP	Supertech Township Project Limited		
	No.	PAN No. AAOCS4069E		
		CIN No. U70200DL2010PLC204121		
2.	Address of the registered office	1114, Hemkunt Chambers, 11th Floor, 89, Nehru Place, New Delhi, Delhi, India, 110019		
3.	URL of website	https://www.supertechtownship.in/		
4.	Details of place where majority of fixed assets are located	Project Site "Golf Country", Plot No. TS-5, Yamuna Expressway, Sector 22D, Gautam Budh Nagar, Uttar Pradesh- 203201		
5.	Installed capacity of main products/ services	Corporate debtor is engaged in Real Estate		
6.	Quantity and value of main products/ services sold in last financial year	Not Available		
7.	Number of employees/ workmen (as on March 2025) 23			
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:  Details can be sought by sendir request to the IRP at "supertechcirp@gmail.com"			
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:  Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:  EOI can be sought by sending to the IRP at "supertechcirp@gmail.com"			
10.	Last date for receipt of expression of interest (EOI) 21-07-2025			
11.	Date of issue of provisional list of prospective resolution applicants (PRA) 31-07-2025			
12.	Last date for submission of objections to provisional list	04-08-2025		

13.	Date of issue of final list of prospective resolution applicants	14-08-2025	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants  (subject to CIRP extension u/s 12 IBC, 2016)	19-08-2025	
15.	Last date for submission of resolution plans (subject to CIRP extension u/s 12 IBC, 2016)	25-09-2025	
16.	Process email id to submit Expression of Interest	supertechcirp@gmail.com	
17.	Details of the Corporate Debtor's registration status as MSME	MSME Regd.	

#### For Supertech Township Project Ltd. (Under CIRP)

SD/-

#### (Adv.) Umesh Singhal, IRP

Regn. No.: IBBI/IPA-002/IP-N00124/2017-2018/10293 Sigma Legal Group, 407-408, B-08, GD-ITL Tower, Netaji Subhash Place, Pitampura,

New Delhi-110034

Date: 02.07.2025 Place: New Delhi

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#### NOTICE

## NOTICE

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#### INVITATION FOR EXPRESSION OF INTEREST FOR M/S SUPERTECH TOWNSHIP PROJECT LIMITED

OPERATING IN REAL ESTATE WITH THE PROJECT "GOLF COUNTRY" AT TS-05, SECTOR 22D, YAMUNA EXPRESSWAY, UTTAR PRADESH-203201 [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board

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1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PAN No.: AAOCS4069E CIN: U70200DL2010PLC204121		
2.	Address of the registered office	1114, Hemkunt Chambers, 11" Floor, 89, Nehru Place, New Delhi, Delhi, India, 110019		
	URL of website	https://www.supertechtownship.in/		

Project Site "Golf Country", Plot No. TS-5, Details of place where majority of fixed assets Yamuna Expressway, Sector 22D, Gautam Budh Nagar, Uttar Pradesh - 203201 are located Installed capacity of main products/ services Corporate debtor is engaged in Real Estate

Quantity and value of main products/ services sold in 6. Not Available last financial year Number of employees / workmen (as on March 2025)

Details can be sought by sending a request to the IRP at statements (with schedules) of two years, lists of "supertechcirp@gmail.com" creditors are available at URL: Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:

Eligibility and detailed invitation for EOI can be sought by sending a request to the IRP at "supertechcirp@gmail.com" Last date for receipt of expression of interest (EOI) 10. 21-07-2025 Date of issue of provisional list of prospective 11. 31-07-2025

resolution applicants (PRA) Last date for submission of objections to provisional list 04-08-2025 Date of issue of final list of prospective resolution

14-08-2025 applicants Date of issue of information memorandum, evaluation 19-08-2025 matrix and request for resolution plans to prospective

Further details including last available financial

resolution applicants (subject to CIRP extension u/s 12 IBC, 2016) 15. Last date for submission of resolution plans 25-09-2025

(subject to CIRP extension u/s 12 IBC, 2016) 16. Process email id to submit Expression of Interest supertechcirp@gmail.com 17. Details of the Corporate Debtor's registration MSME Regd.

status as MSME Date: 02.07.2025

For Supertech Township Project Ltd. (Under CIRP)

(Adv.) Umesh Singhal, IRP Regn. No.: IBBI/IPA-002/IP-N00124/2017-2018/10293

Sigma Legal Group, 407-408, B-08, GD-ITL Tower, Netaji Subhash Place, Pitampura, New Delhi - 110034

#### TENDERS

Place: New Delhi

#### **Notice for Inviting Tender**

Ref. SCGHSL/LIFT/2024-27/001 date: 01.07.2025

The Sudershan CGHSL Plot No.82, I. P. Exetension, Patparganj, Delhi-110092

Sealed tenders are invited from reputed and eligible Vendors/ Agencies for design, supply, installation, testing and commissioning

of customized lifts at the premises of The Sudershan CGHS Ltd. Tender documents can be collected from The Society Office between 10:00 hrs. to

18:00 hrs. on all working days. Tender Fees : Rs. 500/-(non - refundable) Last date for submission of Tender: 27.07.2025 (by 12:00 hrs.) For further details, Contact: 8342974870.

#### IN THE COURT OF "DR. YADVENDER SINGH", DISTRICT JUDGE - 02 (SOUTH) ROOM NO. 15, NEW COURT BLOCK 1, THIRD FLOOR, SAKET COURTS, NEW DELHI.

P.C-13/2025 | Date of hearing : 17-07-2025 SMT. GEETA TYAGI W/O SH. VIJAY KUMAR TYAGI R/O 44-A, VILLAGE CHHATARPUR NEW DELHI.

STATE, GOVT. OF NCT DELHI & ORS

Whereas, the petitioner above named has applied by a petition under section 278 of the Indian succession Act, 19), for grant of letters of Administration, or Probate or Succession Certificate in respect the Will dated 24-08-2018, the estates/assets left behind by

....Defendents

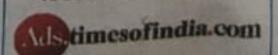
the deceased Late Smt. Krishna Tyagi W/o Sh. Onkar Singh Tyagi R/o H.No. 44-A, Village Chhattarpur, New Delhi-110074, New Delhi-110074who expired on 18-07-2022

Notice is hereby given to the general public having any interest in the Letters of Administration/Succession certificate of the estate of the above named deceased may if he/she desires, appears in this court on 17.07-2025 at 10:00 a.m. and participate in the proceedings before the grant of Letter of Administrations/Probate/Succession certificate or if desire to oppose the application of the petitioner aforesaid, he/she should enter appearance in persons in this court on the aforesaid date and be prepared to adduce on that day any documentary and oral evider which he/she may desire to adduce in suppl

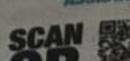
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#### PROCLAMATION REQUIRING THE APPEARANCE OF A PERSON ACCUSED (See Section 82)

C. C. No .-: 1187/55/2019 Whereas, complaint has been made before me that MR. KISHORE KUMAR MEHRA has committed (or is suspected to have committed) the offence punishable under section 138 r/w 141 of the negotiable instruments act and it has been returned to a warrant of arrest there upon issued that the said MR. KISHORE KUMAR MEHRA cannot be found and whereas it has been shown to my satisfaction that the said MR. KISHORE KUMAR MEHRA has absconded (or is concealing himself to avoid the

service of the said warrant). Proclamation is hereby made that the said MR. KISHORE KUMAR MEHRA of House No. 1-A, Goela Lane, Underhill Road, Civil Lines, New Delhi required to appear at the Judicial Magistrate (First Class, 48th Court, Andheri, Mumbai (or before me) to answer the said complaint on the 10th JULY, 2025.

Dated this 03rd day June, 2025

Y.P.PUJARI Judicial Magistrate (First Class), 48th Court, Andheri, Mumbai

## personal

## CHANGE OF NAME

I, Naresh Kumar S/o Parshadi Lal R/o C-593 Saraswati Vihar Pitampura Delhi 110034 have changed my name to Naresh Kumar Lal for all purposes

I, Raj Harsh, s/o Late Sh Awadhesh, r/o D1/110 Saviour Park, 108 Katori M Mohan Nagar, Ghaziabad, I 201007, have changed the na of my minor daughter fra Divisha to Divisha Srivasta for all future purposes.

I, Santosh Kumar son of L Shri RamTiwari R/o 15 Kanchanjunga Apartme Sector 53 Noida has chan



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Informatics Practices (IP)

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REQD, Computer Operator, Speed 50wpm, translate Fluent English, 6042 block-no 2 Dev Nagar Karol Hagh Delhi-110005 # 9610117119 / 01135754613

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LAW FIRM REQUIRES IN SOUTH DELHI 1) Advocates/ Associates (Exp.in law firm) 2) Court Clerk (Full Part Time) Graduate, Exp. of E-Sting. book-marking 3) Secretary/ Computer professional (MF) Part Full Time, Exp in Low firm). 4) Accountant Part Full Time

Deber 10 years Equity

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PUBLIC NOTICE NOTICE IS HEREBY GIVEN

that Indospace Industrial Park Badil Persolo Limbed (Company) a unable to trace its original sale deed bearing registration no. 1583. book no. 1, volume no. 2, registered on 14 September 2017 before the Sub-Registrar, Badil, executed by Model Economic Township Limited in tayor of the Company for setting and fransferring the land comprised in Rect. No. 9. Kila Nos. 13/1/1, 18/3, 23/1, Rect. No. 12, Kila Nos. 14/2 and 15/1, Rect. No. 13, Kila Nos. 7/2 8/1/1, 3/1, 8/2, 11/1, 12/1, 13/1, Rect. No. 22, Kiln Nos. 19/2, 22/2, 12, 13, 16, 17, 25, 2, 3/1, 3/2, 9, 14/2, 8/2/2, 7/2, 8/2/3, 14/1/1/1 total measuring 9.7576 Acres situated at Village Falzabad (Pahasour), Tehsil Badii, District Jhajar ("Sale Deed") The Sale Deed was held in the custody of the Company and have been lost and misplaced by the Company. In this regard, an FIR bearing no. 132570302100086 has been filed by the Company before police station Badli, Jhajjar reporting the misplacement of the Sale

Any entity / person who finds Deed. the Sale Deed or has custody of Sale Deed or becomes aware of the whereabouts of the Sale Deed should immediately inform us and return such Sale Deed to the Company on the address and contact details mentioned below.

For Indospace Industrial Park Badli Private Limited Himanshu Modi One World Center, 11th Floor, Tower 2A Senapati Bapat Marp Mumbai 400013

INVITATION FOR EXPRESSION OF INTEREST FOR MAY SUPERTECH TOWNSHIP PROJECT LIMITED OF THE SAME OF THE PROPERTY OF

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COURT NOTICE

PROCLAMATION REQUIRING THE APPEARANCE OF A PERSON ACCUSED (See Section 82)

C. C. No .-: 1187/55/2019 Whereas, complaint has been made before me that MR. BHUSHAN SHETH has committed (or is suspected to have committed) the offence punishable under section 138 r/w 141 of the negotiable instruments act and it has been returned to a warrant of arrest there upon issued that the said MR. BHUSHAN SHETH cannot be found and whereas it has been shown to my satisfaction that the said MR. BHUSHAN SHETH has absconded (or is concealing himself to avoid the service of the said warrant).

Proclamation is hereby made that the said MR. BHUSHAN SHETH of House No. 1-A, Goela Lane, Underhill Road, Civil Lines, New Delhi required to appear at the Judicial Magistrate (First Class, 48th Court, Andheri, Mumbai (or before me) to answer the said complaint on the 10th JULY, 2025. Dated this 03rd day June, 2025

5십-Y.P.PULARI Indicial Magistrate (First PROCLAMATION REQUIRENCE THE APPEARANCE OF A PERSON ACCUSED (See Section 82) C. C. No. : 1187/55/2019

Whereast, complaint has been stir being the that MR, MINOR CORNER MEMBER has communed improved to have comor providuable under section Id the 141 of the respectable thomsely act and it has been the water of area for round that the told MR. CONTRACTOR STREET, COLUMN be found and schemat I has been

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(See Section 82)
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PROCLAMATION REQUIRING
THE APPEARANCE
OF A PERSON ACCUSED
(See Section 82)
C. C. No.:: 1187/SS/2019
hereas. remobility.

Whereas, complaint has been made before me that MR. BHUSHAN SHETH has committed (or is suspected to have committed) the offence punishable under section 138 r/w 141 of the negotiable instruments act and it has been returned to a warrant of arrest there upon issued that the said MR. BHUSHAN SHETH cannot be found and whereas it has been shown to my satisfaction that the said MR. BHUSHAN SHETH has absconded (or is concealing himself to avoid the service of the said warrant).

Proclamation is hereby made that the said MR. BHUSHAN SHETH of louse No. 1-A, Goela Lane, inderhill Road, Civil Lines, New elhi required to appear at the idicial Magistrate (First Class, ith Court, Andheri, Mumbai before me) to answer the said inplaint on the 10th JULY, 2025. Ited this 03rd day June, 2025

Y.P.PUJARI Judicial Magistrate (First Class), Court, Andheri, Mumbai

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तहत 02.07.2025 से तक दोपहर 04:00 बजे

तक दोपहर 04:00 बज रहेगा। इदाताओं से अनुरोध है द को नियमित रूप से

Tender & Notices मेसर्स सुपरटेक टाउनशिप प्रोजेक्ट लिमिटेड के लिए रुचि की अधिव्यक्ति हेत् आमंत्रण प्रपत्र-'जी' गोलक केंद्री परियोजना के साथ रियल एरटेट में परिवालन टी एल-08, सेक्टर 22वी, यमुना एक्सप्रेसने, उत्तर प्रवेश - 203201 पर [भारतीय दिवाला और विवासियापन बोर्ज के विभिन्नम 38ए के तथ-विभिन्नम (1) के तसत (क्रीवरिट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विलियम् 2016] COLF COUNTRY पेसमं सुपरदेक टाउनशिप प्रोजेक्ट लिविटेड PAN NO.: AAOCS40808 CIN: U702000L2010PLC204121 अधित देगदा का गण 1114, तेमकुंट गैंक्से, 11वीं गीमल, तक, नेसक प्लेस, हैंन और सीवाईएन/एसएसपी नंबर सहित। गई विल्ली, विल्ली, भारत, 110010 https://www.supertechtownship.in/ धजीकृत कार्यात्रय का यह मोजेक्ट साइट 'गोल्क कंटी', स्थीट नंबर TS-5, प्रमुना एक्सप्रेसचे सेक्टर 22की, गीतम बुद्ध नगर, उत्तर प्रवेश — 203201 वेबसाइट का क्रास्ट्रान राण तथान का विवरंग, जहां अधिकांश अधान शंपतियां रिधत हैं कॉर्पोरेट पेनवार रियल एस्टेट में लगा हुआ है पुख्य उत्पादी / सेवाओं की स्थापित हमता विसले विलीय वर्ष में बेचे यए मुख्य उत्पादों की मात्रा और मृत्य उपलब्ध नहीं ۸. आईआरपी को ई-मेल "supertechcirp@gmail.com" पर कर्मधारियों / श्रमिकों की संख्या (मार्च 2025 तक) यो वर्षों के अतिम उपलब्ध वितीय विवरण (अनुसूचियों के साथ). अनुरोध मेजकर विवरण मांगा जा सकता है। लेनदार्चे की सुधी सहित अन्य विवरण गुजारएस पर उपलब्ध है इंओआई के लिए पात्रता और विस्तृत आगंत्रण ई—मेल "supertechcirp@ gmail.com" पर आईआरपी को अनुरोध मेजकर प्रान्त किया जा सकता है। संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता कुआरएल पर उपलब्ध है 21-07-2025 अभिकृषि की अभिव्यक्ति (ईजीआई) प्राप्त करने की अंतिम तिथि ११ संपादित समाधान आवेदकों (पीआरए) की अनंतिम सुची 31-07-2025 जारी करने की तिथि अनंतिम सुची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि 04-08-2025 14-08-2025 समावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि समावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स 19-08-2025 और समधान योजनाओं के लिए अनुरोध जारी करने की तिथि (धारा 12 आईबीसी, 2016 के तहत सीआईआरपी विस्तार के अधीन) 25-09-2025 समाधान योजना प्रस्तुत करने की अंतिम तिथि (धारा 12 आईबीसी, 2018 के तहत सीआईआरपी विस्तार के अधीन) supertechcirp@gmail.com अभिरुचि की अभिव्यक्ति प्रस्तुत करने के लिए प्रक्रिया ईमेल आईडी 17. एमएसएमई MSME के रूप में कॉपरिट देनदार की पंजीकरण MSME पंजीकृत

THE DELHI GOLF CLUB
Dr. Zakir Hussain Road, New Delhi-83
Seales bids invited for
"Operation and Handling of
Golf Bag Storage Services"
at our Club. Detailed RFP
can be downloaded from
DGC website https://delhi
golfclub.org/tendernotice/

रिधाति का विवरण

दिनांक : 02.07.2025

स्थान : नई दिल्ली

Sealed bids mentioning above subject in capital letters on top of the envelope must reach us before 1400 Hrs on 9" July 2025. Tender Box is placed in the Main Office of DGC.

The Delhi Golf Club

व्यक्तिगत

नाम परिवर्तन

मैं, नरेश कुमार निवासी 771, सेक्टर-14, गुडगांव, हरियाणा ने I, Raj Harsh, s/o Late Shri Awadhesh, r/o D1/1103, Saviour Park, 108 Katori Mill, Mohan Nagar, Ghaziabad, UP 201007, have changed the name of my minor daughter from Divisha to Divisha Srivastava for all future purposes.

सिग्मा लीगल ग्रुप, 407-408, बी-08, जीडी-आईटीएल टॉवर, नेताजी सुभाष प्लेस, पीतमपुरा, नई दिल्ली - 110034

I, Ritu W/o Atul Verma R/o Flat No. F-601, Green Valley Apartment, Plot No.18, Sector-22, Dwarka, South West Delhi, Delhi-110075 have changed my name to Reetu Verma for all future purposes.

I Jasmine W/o Mr. Naveen Chawla, R/o KU-21, Second Floor, Pitampura, New Delhi-110034 have changed my name after marriage to Jasmine Chawla for all future purposes.

I, Naresh Kumar S/o Parshadi Lal R/o C-593 Saraswati Vihar Pitampura Delhi 110034 have changed my name to Naresh Kumar Lal for all purposes

(Adv.) उमेश सिंघल, आईआएपी

हस्ताक्षर/-

सुपरटेक टाउनशिप प्रोजेक्ट लिमिटेड के लिए (सीआईआरपी के तहत)

पंजीकरण संख्याः IBBI/IPA-002/IP-N00124/2017-2018/10293

I, Gulshan Kumar R/o B-1114
Sainik Vihar Kanker Khera
Meerut, in my 10th marksheet,
my father's name is wrongly
mentioned as Anand Kumar,
but his actual and correct name
is Anand Kumar Mahawar for
all future purposes

मैं, नरेश कुमार निवासी 771, सेक्टर-14, गुड़गांव, हरियाणा ने नोटरी पब्लिक के समक्ष हलफनामा एम 159345, 27.06.2025 के तहत अपनी नाबालिग बेटी का नाम आरोही कुमार से बदलकर आरोही गर्वाल रख लिया है।

GALLERIA MIN

